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Title : Introduction of the Rights of Persons suffering from Acquired Immuno Deficiency Syndrome Bill, 2006.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill to provide for compulsory treatment and rehabilitation of AIDS patients and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for compulsory treatment and rehabilitation of AIDS patients and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI CHANDRAKANT KHAIRE : Sir, I introduce** the Bill.

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**** Introduced with the Recommendation of the President.**